

(c) if not, the likely date which the Committee would start functioning ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) and (b) An Advisory Committee for securing the development of the Himalayan Region on systematic and scientific lines has been constituted under Chairmanship of Member, Planning Commission. The Committee advises on matters relating to planning for socio and economic development of the Himalayan Region keeping in view (a) the Sub-regional endowments and the diverse agro-ecological features as well as socio-cultural ethos and (b) the threat to the eco-system and the urgency to restore and conserve it. The Committee at its first meeting held on 24th February, 1983 discussed the general problems of the region and it was agreed to focus special attention on programmes relating to bridge paths and foot bridges ; drinking water, fuel and fodder, education, energy efficiency and micro hydel units.

(c) Does not arise.

Issue of Licences for Manufacturing of Colour T.V. sets.

7205. **SHRI CHINTAMANI JENA :** Will the PRIME MINISTER be pleased to state :

(a) the names of the Indian firms in public sector and in private sector which have been issued licences for manufacturing or assembling colour T.V. sets;

(b) the number of colour T.V. sets, likely, to be manufactured in India yearly ;

(c) whether it is a fact that the T.V. components are to be imported, if so, the value involved annually ; and

(d) what measures are being taken to manufacture these components in India to save foreign exchange ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO) : (a) So far, no firms either in public sector or in private sector have been issued licences for manufacture of Colour T.V. Sets. However, some firms both in public sector and private sector were allowed to assemble CTV sets as a one-time *ad-hoc* policy for the ASIAD '82 period only. The

names of these firms are given in *Annexures-I and II* respectively laid on the table of the House [Placed in library, See. No. LT-6375/83]

(b) and (c) As no regular manufacturing licence have been given so far, no meaningful estimates can be given.

(d) A number of units are already manufacturing general purpose passive and active components and are capable of manufacturing such components meeting the technical requirements of Colour T. V. sets. The major imported element would be the colour TV picture tube for which one unit has already been issued a Letter of Intent. Indigenisation of other components specific to Colour TV sets e.g. particular types of integrated circuits, will be taken up as the production of CTV sets picks up.

Companies set up with foreign collaboration

7206 **SHRI CHINTAMANI JENA :** Will the Minister of INDUSTRY be pleased to state :

(a) the total number of companies set up in the country with foreign collaboration as on 31st December, 1982 and the name of the countries with whom they have collaborated :

(b) whether any other company has applied for establishing their concern in India during the year 1982, if so, the name of these concerns and the names of the countries to which they belong ;

(c) the action taken by Government in this regard ;

(d) whether any multinational company has applied for the expansion of their trade or establishing new units in India ; and

(e) if so, the name of the concerns and the action taken by Government thereon ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) to (e) No centralised information is available about the number of foreign collaborations which have fructified till the end of 1982. During the last three years (i.e., 1980-1982) Government approved 1505 foreign collaboration proposals out of which 243 proposals involved financial participation by foreign companies.

Lists giving details of foreign collaboration proposals approved by Government are posted on a quarterly basis by Indian Investment

Centre as a supplement on the Monthly News Letter. Copies of this publication are sent regularly to the Parliament Library.

No fresh trading activity is allowed to be under-taken in India by any foreign incorporated multinational company. However, Indian Subsidiaries of Foreign Companies have been granted 7 Letters of Intent in 1982 to set up new industrial undertakings.

इस्पात और खान मन्त्रालय में अनुसूचित जातियों और जनजातियों का प्रतिनिधित्व

7207. श्री राम विलास पासवान : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) मन्त्रालय के विभिन्न विभागों में कर्मचारियों की श्रेणीवार संख्या कितनी है;

(ख) उनमें से प्रत्येक श्रेणी में अनुसूचित जातियों/अनुसूचित जन जातियों के कर्मचारियों की संख्या कितनी है और प्रत्येक श्रेणी में उनका प्रतिशत कितना है;

(ग) क्या प्रत्येक श्रेणी में अनुसूचित जातियों एवं अनुसूचित जन जातियों का कोटा पूरा हो गया है;

(घ) यदि नहीं, तो शेष कोटे को पूरा करने के लिए सरकार क्या कदम उठा रही है;

(ङ) क्या सरकार का विचार उन अधिकारियों के खिलाफ कार्यवाही करने का है जो अनुसूचित जातियों/अनुसूचित जनजातियों के योग्य उम्मीदवार उपलब्ध होने पर भी जानबूझ कर उनकी नियुक्तियां नहीं करते हैं; और

(च) यदि हां, तो कितने अधिकारियों के खिलाफ कार्यवाही की गई है और क्या कार्यवाही की गई है ?

इस्पात और खान मन्त्रालय के राज्य मन्त्री (श्री एन० के० पी० साल्वे) (क) और (ख) इस्पात और खान मन्त्रालय के दो विभागों में 31.3.83 की स्थिति संलग्न विवरण में दिखाई गई है।

(ग) और (घ) आरक्षित पदों को अनुसूचित जातियों तथा अनुसूचित जनजातियों के उपयुक्त उम्मीदवारों द्वारा भरने के लिए हर-सम्भव प्रयास किये जाते हैं। इन पदों को भरने के बारे में जारी किए गए अनुदेशों का कड़ाई से पालन किया जाता है। इनमें भर्ती के लिए मांग-पत्र भेजते समय आरक्षित पदों का विशेष रूप से उल्लेख करना और जो पद खाली रह जाते हैं उन्हें आगे ले जाना शामिल है।

(ङ) इस प्रकार का कोई भी मामला ध्यान में नहीं आया है।

(च) प्रश्न नहीं उठता।

विवरण

इस्पात विभाग (सचिवालय)

श्रुप	कर्मचारियों की संख्या	अनुसूचित जातियों के कर्मचारियों की संख्या	अनुसूचित जनजाति के कर्मचारियों की संख्या	कुल कर्मचारियों में अनुसूचित जातियों/अनुसूचित जनजातियों के कर्मचारियों का प्रतिशत	
				अनुसूचित जाति	अनुसूचित जनजाति
ए	35	1	-	2.85	-
बी	78	1	1	1.28	1.28
सी	136	20	-	14.70	-
डी	71	29	10	40.84	14.08